

LIST OF STAKEHOLDER

	M/s Citicorp Finance India Ltd	R S Senthil Kumar	Other stakeholders including Workmen, Service providers like Electricity Board and Liquidator
AMOUNT OF CLAIMS ADMITTED (Rs.)	2,98,684.00	41,83,615.00	1,14,619.00 + 50,000.00 (p.m)
SECURED/UNSECURED DEBTS	Secured debt (Financial Creditor)	Unsecured debt (Operational Creditor)	The above includes workmen dues, advertising charge, advocate fee for appearing before NCLT, and monthly fee for liquidator.
DETAILS OF STAKEHOLDER	The Creditor had advanced loan on hypothecation of medical equipment purchased by Corporate Debtor.	The Operational Creditor is the Owner of commercial property (building + land) leased to the Corporate Debtor.	Workmen dues and advocate fees are accrued, advertising charges are only up to date of the report further charges will be incurred as and when advertisement is made, and liquidator fees is Rs. 50,000 p.m
PROOFS OF CLAIMS ADMITTED/REJECTED	The above amount of Rs. 2,98,684/- relates to penal charges.	The operational creditor initially made a claim for Rs. 57,59,551/-. However claim to the extent of Rs.15,75,936/- is disallowed and to the extent of Rs. 41,83,615 is admitted.	The entire claim of Rs. 1,14,619 and Rs. 50,000 (p.m.) is admitted.

Name and Signature of the Liquidator:



Mr. A. Mohan Kumar

Date: 03/04/2019

Place: Chennai